F.No.103-2/2012-NSL-II

To

The Secretary,
Department of Telecommunications
Sanchar Bhawan,
Ashoka Road
New Delhi-110 001

Dated: 12th October 2012


On the issue of allocation of spectrum for Cordless Technologies to meet the Residential and Enterprise Intra-Telecommunication Requirements, TRAI issued a “Request for Comments” on its website on 19th February 2010, for seeking the comments of the stakeholders.

2. Based on comments received and the international practice in various countries in respect of cordless residential & enterprise solution, a consultation paper on “Allocation of Spectrum Resources for Residential and Enterprise Intra-telecommunication Requirements/ Cordless Telecommunications System (CTS)” was issued on 26th December 2011.

3. Inputs received during the consultation process were analysed along with practices in various countries. Now the Authority has finalised its recommendations on “Allocation of Spectrum Resources for Residential and Enterprise Intra-telecommunication Requirements/ Cordless Telecommunications System (CTS)”

4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in

5. This letter issues with the approval of the Authority.

Yours faithfully,

[Signature]
(Sudhir Gupta)
Secretary (I/c)

Encl: as above